MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

SPECIALIZED TRAINING PROGRAMME FOR PROSECUTORS

<u>VENUE – BRBRAITT, CANTONMENT BOARD,</u> <u>RIDGE ROAD, SOUTH CIVIL LINES, JABALPUR</u>

<u>20.08.2018 & 21.08.2018</u>

PROGRAMME

DAY ONE – 20.08.2018 (Monday)

| 10.15 a.m. to 10.30 a.m. | | Registration of Participants & Group Photograph |
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| 10.30 a.m. to 11.00 a.m. | | Inauguration of the Programme |
| | – By | Sanjeev Kalgaonkar, Director, MPSJA |
| | | & Officers of the Academy |
| 11.00 a.m. to 11.45 a.m. | | Role of Prosecutor in preparation and conduct of trials |
| | – By | Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA |
| 11.45 a.m. to 12.00 a.m. | | TEA BREAK |
| 12.00 p.m. to 1.15 p.m. | | Issues relating to Bail, Supurdagi and Final Report & duties and responsibilities of Prosecutors |
| | – By | Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA |
| 1.15 p.m. to 2.15 p.m. | | LUNCH BREAK |
| 2.15 p.m. to 3.15 p.m. | | Key issues relating to Electronic Evidence |
| | – By | Shri Yashpal Singh, O.S.D., MPSJA |
| 3.15 p.m. to 3.30 p.m. | | TEA BREAK |
| 3.30 p.m. to 5.00 p.m. | | Procedural aspects of examination of witnesses and Duty of Prosecutor. |

 By Sanjeev Kalgaonkar, Director, MPSJA

DAY TWO – 21.08.2018 (Tuesday)

| 10.15 a.m. to 11.30 a.m. | | Medico legal aspects in criminal trial |
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| | – By | Dr. Vivek Shrivastava, HOD (Forensics) NCSB Medical College, Jabalpur |
| 11.30 a.m. to 11.45 a.m. | | TEA BREAK |
| 11.45 p.m. to 1.00 p.m. | | Salient features of Sections 311, 319 and 321 of Cr. P. C. |
| | – By | Shri Vidhan Maheshwari, Asst. Director, MPSJA |
| 1.00 p.m. to 2.00 p.m. | | LUNCH BREAK |
| 2.00 p.m. to 3.30 p.m. | | Key issues relating to conduct of trials under special legislations e.g., POCSO Act, 2012, Juvenile Justice (Care & Protection of Children) Act, 2015. |
| | – By | Shri Awdhesh K. Gupta, Faculty Member (Sr.), MPSJA |
| 3.30 p.m. to 3.45 p.m. | | TEA BREAK |
| 3.45 p.m. to 4.45 p.m. | | Key issues relating to Wild Life Protection Act, 1972 |
| | – By | Ms. Swati Bajaj, OSD, MPSJA, Jabalpur |
| 4.45 p.m. onwards | | Open interactive session |
| | – By | Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA & Ms. Swati Bajaj, OSD, MPSJA, Jabalpur |

Followed by Valedictory session

- **Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
 - (2) The Time Table is subject to change as per exigencies.
 - (3) Use of Cell Phones is strictly prohibited in the lecture room.